

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2753
ANSWERED ON:05.12.2002
ONGC CONTROL ON PANNA MUKTA AND TAPTI GAS OILFIELDS
CHELLAMELLA SUGUNA KUMARI

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

to the reply given to USQ. No. 2867 on March 21, 2002 regarding conflict on ownership right of Panna, Mukta and Tapti Gas oilfields and state:

- (a) whether the control of the Panna Mukta and Tapti Gas oilfields has since been taken over by ONGC;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR)

(a): No, Sir.

(b): Does not arise in view of (a) above.

(c): In the Panna-Mukta and Tapti fields, Oil & Natural Gas Corporation Ltd. (ONGC) has 40% participating interest and 30% stakes each are held by Reliance Industries Ltd. (RIL) and British Gas Exploration & Production (India) Ltd. (BGEPIIL) these fields are being operated by BGEPIIL as an interim arrangement till the issue of operatorship is resolved.